

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

LOK SABHA

**UNSTARRED QUESTION NO. 1451
TO BE ANSWERED ON 07.12.2021**

JOURNALIST WELFARE SCHEME

1451:SHRI NARANBHAI KACHHADIYA:

SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the main objectives of the Journalist Welfare Scheme being run by the Government;
- (b) the details of financial assistance provided under this scheme to help the families of journalists who have died due to COVID-19, State-wise/UT-wise including the State of Gujarat ;
- (c) whether apart from financial assistance, employment related assistance is also provided to the families of the deceased journalists under this scheme; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

- (a) The main objective of the Journalist Welfare Scheme is to give support to the journalists and their families in extreme hardship in a time bound and transparent manner.**

(b): On the basis of applications received by the Press Information Bureau (PIB) and which fulfill the criteria laid under the Journalist Welfare Scheme (JWS), a sum of Rs. 6.15 Crore has been approved during financial years 2020-21 and 2021-22 for financial assistance @ Rs. 5,00,000/ family to the families of 123 journalists who died due to COVID-19, State-wise/ UT-wise details of which are annexed.

The fund allocation of the scheme has increased over the last three years as under:

Financial Year	Fund allocation (Rs. in crore.)
2019-20	1.50
2020-21	2.60
2021-22	6.06

(c) & (d) The JWS Scheme does not provide for employment related assistance.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
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S.No.	State	No. of Cases
1.	Andhra Pradesh	10
2.	Bihar	5
3.	Delhi	11
4.	Gujarat	5
5.	Haryana	1
6.	Himachal Pradesh	3
7.	Jharkhand	7
8.	Karnataka	3
9.	Madhya Pradesh	6
10.	Maharashtra	12
11.	Odisha	3
12.	Punjab	6
13.	Rajasthan	11
14.	Tamil Nadu	5
15.	Telangana	4
16.	Tripura	1
17.	Uttar Pradesh	28
18.	Uttarakhand	1
19.	West Bengal	1
	Total	123
